

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


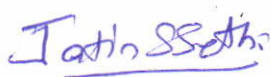
C. P. NO. 103(ND)2009
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**

NAME OF THE COMPANY: Sh. Lalit Agarwal & Ors. V/s. BSL Buildcon Pvt. Ltd. Ors.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.K. Gupta	Adv	Petitioner	
2.	Jatin S Sethi	Adv	Respondent	

ORDER

Fresh appearance has been filed on behalf of both the counsels i.e for the Petitioner and Respondents. Both of them have prayed for an adjournment.

2. Adjourned to 27.10.2016.


(Ina Malhotra)
Member Judicial